

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 335 OF 2017 &  
IA NO. 737 OF 2017**

**Dated: 17<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**BSES Rajdhani Power Limited**

**.... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadan  
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Divyanshu Rai  
Mr. Nikhil Nayyar for R-1

**ORDER**

The learned counsel for the appellant seeks one week's time to file rejoinder. He may file the same on or before 25.09.2018 with advance copy to the other side.

List the matter on **26.09.2018.**

**(S.D. Dubey)  
Technical Member**

*mk/tpd*

**(Justice Manjula Chellur)  
Chairperson**